

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 5030/2022

JAI PRAKASH UTTAM

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(I.A. No. 160102/2023 - for early hearing)

Date : 22-08-2023 This matter was mentioned today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Appellant(s)

Ms. Parul Shukla, AOR (mentioned by)

For Respondent(s)

Mr. Harish Pandey, AOR

UPON mentioning the Court made the following
O R D E R

Upon mentioning, the matter is taken on Board.

List the appeal after two weeks.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR